

ITEM NO.4

COURT NO.9

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s). 874/2023

VAISHALI GAURAV

Petitioner(s)

VERSUS

VISHAL KUMAR

Respondent(s)

(MEDIATION REPORT RECEIVED

IA No. 68732/2023 - EX-PARTE STAY

IA No. 68738/2023 - EXEMPTION FROM FILING O.T.)

Date : 22-11-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mrs. Niranjana Singh, AOR
Ms. Sarvshree, Adv.

For Respondent(s) Mr. Shafik Ahmed, Adv.
Mr. Vivek Choudhuri, Adv.
Mr. Anju Adv, Adv.
Mr. Danish Saifi, Adv.
Mr. Shahid Azad, Adv.
Mr. V. Elanchezhiyan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the respondent-husband informs that there are two more transfer petitions bearing Transfer Petition (Cr1.) Nos. 363 of 2023 and 456 of 2023 filed by the respondent-husband seeking transfer of cases pending before the Court at Roorkee, Uttarakhand to Court at Patna, Bihar.

Registry to tag all the cases and list on
10.01.2024.

In the meantime, learned counsel for the present petitioner may seek instructions from the petitioner whether her parents are residing in Patna or not.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)
COURT MASTER